

DIRECTORATE GENERAL OF SHIPPING		
Authorized by: C.S.	EAC BRANCH File No: ENG/EXAM- 17(37)/2001	EACQMP Chap V
	Instructions to Examiners	Circular No. 125- Corrigendum-1
	Issue No. 00	Dated: 15 th September 2014
Extra First Class Engineer Certification- reg.		
<p>1. In continuation of the EAC Branch Circular No. 125 dated 19th August 2014 on the captioned subject, appended herewith is the Checklist for the approval of the Maritime Training Institutes desiring to conduct the Course for the Extra First Class Engineer Certification. DGS approved Maritime Training Institutes desiring to conduct the said course may apply to the Directorate along with the documents referred therein.</p> <p>2. In view of Gol gazette notification G.S.R 546 (E), the working in EAC Branch circular No. 125, “under rule.24 of Merchant Shipping (Standards of Training, Certification and watch –keeping) Rules” may please be read as “ under rule.38 of Merchant Shipping (Standards of Training, Certification and Watch-keeping for seafarers) Rules 2014”.</p> <p>3. This circular is issued with the approval of the competent authority and comes into effect from the date of issuance.</p> <p style="text-align: right;">(Ajithkumar Sukumaran) Dy. Chief Surveyor-cum- Sr. Dy. Director General (Tech)</p> <p>Enclosure:</p> <p><u>Checklist for MTIs for Extra First Class course.</u></p>		
<p>To,</p> <ol style="list-style-type: none"> 1. Principal Officer, Mercantile Marine Department, Mumbai/ Kolkata/ Chennai/ Kandla/ Cochin. 2. Surveyor-in-Charge, Mercantile Marine Department, Goa/ Jamnagar/ Port Blair/ Visakhapatnam/ Tuticorin/ Delhi/ Haldia/ Paradip/ Mangalore 		

3. All Recognized Organizations.
4. Indian National Ship owner's Association (INSA), Mumbai.
5. Sr. PS to DG/CS/NA/CSS/Jt. DG for information.
6. DDG (Training) for information and necessary action.
7. Hindi Cell, DGS, for Hindi translation.
8. Guard file, DGS, GoI.
9. Computer Cell. DGS, for uploading on website.

Corrigendum to EAC Circular No. 125

Checklist for approval of Maritime Training Institute applied for conducting
MEO [Extra First Class] Course

Sr. No.	Description	Compliance by the Institute	Remarks
1.	Name of the Institute		
.1	Detailed address of the Institute, including contact No., Email id etc.		
.2	DGS approval No. [INDOS No.] and date of approval, if applicable.		
.3	Performance under Comprehensive Inspection Programme (CIP), or under CRISIL/CARE/ICRA/SMERA (Note: Must have A1 Grade as minimum under CIP, or Grade 1 under CRISIL/CARE/ICRA/SMERA).		
2.	Name of the DGS approved course (s) being conducted by the institute. (Note: Must be conducting B.Tech (Marine Engg) Degree programme for atleast 4 years, (i.e. Successful completion of one batch), or, conducting Chief Engineer's revalidation course for 5 years).		
3.	Faculty		
.1	Name of the proposed course coordinator & his/her qualification & experience. (Note: Atleast one faculty must hold qualification of Extra First Class certificate).		

.2	Name of the proposed facilities with qualification & experience.		
4.	A detailed write up on:		
.1	How the institute plans to disseminate knowledge to the candidates		
.2	Mode of monitoring the effective conduct of the course.		
.3	Support staff intended to be engaged for conduct of the course.		

Name & Signature of the Head of the Institute